

आयकर अपीलीय अधिकरण  
मुंबई पीठ "एस एम सी" , मुंबई  
IN THE INCOME TAX APPELLATE TRIBUNAL  
MUMBAI BENCH "SMC", MUMBAI  
श्री विकास अवस्थी, न्यायिक सदस्य के समक्ष  
BEFORE SHRI VIKAS AWASTHY, JUDICIAL MEMBER  
आअसं. 4874/मुं/2019 (नि.व.2011-12)  
ITA NO.4874/MUM/2019 (A.Y.2011-12)

Vikas M. Arora  
28-1003, Seawood Estate,  
NRI Complex, Palm Beach Road  
Sector 54-56-58, Nerul,  
Navi Mumbai- 400 706  
PAN: **AEKPA 7854C**

..... अपीलार्थी /Appellant

बनाम Vs.

ITO 28(3)(4)  
3<sup>rd</sup> & 4<sup>th</sup> Floor, Tower No.6,  
Vashi, Navi Mumbai 400 70

..... प्रतिवादी/Respondent

अपीलार्थी द्वारा/ Appellant by : Sh. Ashok Mehta

प्रतिवादी द्वारा/Respondent by : Ms. Smita Verma

सुनवाई की तिथि/ Date of hearing : 05 /04/2021

घोषणा की तिथि/ Date of pronouncement : 05/04/2021

आदेश/ ORDER

**PER VIKAS AWASTHY, J.M:**

This appeal by the assessee is directed against the order of Commissioner of Income Tax (Appeals)-26, Mumbai (in short 'the CIT(A)') dated 24/5/2019 for the assessment year 2011-12.

2. A letter dated 02/03/2021 has been received from the Chartered Accountants of the assessee stating that the assessee has opted for 'Vivad Se Vishwas Scheme, 2020'( in short 'VSVS') and hence, want to withdraw the appeal.

3. Ms. Smita Verma representing the Department stated that the Department has no objection if the assessee wants to withdraw appeal to avail the benefit of 'VSVS'.

4. A perusal of above letter shows that the assessee's declaration under VSVS for the impugned assessment year has been accepted and the Designated Authority has issued Form-3. In view of above, the appeal by assessee is dismissed as withdrawn.

Order pronounced in the open court on Monday, the 5<sup>th</sup> day of April, 2021.

Sd./-

(VIKAS AWASTHY)

न्यायिक सदस्य/JUDICIAL MEMBER

मुंबई/Mumbai, दिनांक/Dated: 05/04/2021  
Vm, Sr. PS (O/S)

**प्रतिलिपि अग्रेषितCopy of the Order forwarded to :**

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त(अ)/ The CIT(A)-
4. आयकर आयुक्त CIT
5. विभागीय प्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT,  
Mumbai
6. गार्ड फाइल/Guard file.

//True Copy//

BY ORDER,

(Dy./Asstt. Registrar)  
**ITAT, Mumbai**